



2025:DHC:395-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ LPA 1178/2024 & CM APPL. 70579/2024

MUNICIPAL CORPORATION OF DELHIAppellant

Through: Dr. Divya Swamy, SC for MCD
with Ms. Akriti Singh and Mr. Rishav
Ranjan, Advs.

versus

YASHDEEP

.....Respondent

Through:

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE AJAY DIGPAUL

ORDER (ORAL)

23.01.2025

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1. Ms. Akriti Singh, learned Counsel for the appellant, seeks leave to withdraw this appeal as she fairly submits that it is covered by an earlier decision of this Court against the appellant.

2. The LPA is accordingly dismissed as withdrawn.

C. HARI SHANKAR, J.

AJAY DIGPAUL, J.

JANUARY 23, 2025/dsn

Click here to check corrigendum, if any